## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.10/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.01.2017

NAME OF THE PARTIES: M/s. Andromeda Sales and Distribution Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 66 of the Companies Act, 2013.

S. No. NAME

DESIGNATION

**SIGNATURE** 

## Order CP No. 10/66/NCLT/MB/MAH/2017

On the submissions the Petitioner Counsel made seeking time for filing Affidavit mentioning the Creditors have been fully paid except one creditor who has already given consent for passing the order, list this matter on 2.2.2017 for filing Affidavit reflecting the payments made to the Creditors.

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

Sd/-

V. NALLASENAPATHY Member (Technical)